NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.96/(MAH)/2014 CA Nos. 126/2016 & 127/2016

CORAM:

Present: SHRI M. K. SHRAWAT MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.02.2017

NAME OF THE PARTIES: Mr. Purshotam V. Raheja V/s. M/s. Annecy Trading Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE 1. Sharan Japtianis alu Aditya Pinple S. Destepande i/b Desai & Diwaiji for Respondents Advo cates 2. Vishal Kanade a/w Megha Shama VIS advocates illo ML Ranjit Co Sur Petitionen

ORDER

IA No.04/17 & CA Nos.114/16 & 115/16 in CP No.88/397-398/CLB/MB/MAH/2014 CA Nos.116/16 & 117/16 in CP No.91/397-398/CLB/MB/MAH/2014 CA Nos.118/16 & 119/16 in CP No.92/397-398/CLB/MB/MAH/2014 CA Nos.120/16 & 121/16 in CP No.93/397-398/CLB/MB/MAH/2014 CA Nos.122/16 & 123/16 in CP No.94/397-398/CLB/MB/MAH/2014 CA Nos.124/16 & 125/16 in CP No.95/397-398/CLB/MB/MAH/2014 CA Nos.126/16 & 127/16 in CP No.96/397-398/CLB/MB/MAH/2014 CA Nos.128/16 & 129/16 in CP No.97/397-398/CLB/MB/MAH/2014 CA Nos.130/16 & 131/16 in CP No.98/397-398/CLB/MB/MAH/2014

1. The Learned Representatives of both the sides are present.

2. Application No. IA 04/2017 in C.P. No. 88/2014 heard.

All the other applications CA-114/16 to 131/16 are fixed for hearing on
30th March, 2017. Dates are duly communicated to both the sides.

Sd/-

20th February, 2017.

M.K. SHRAWAT. MEMBER (JUDICIAL)